

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

For the attention of the stakeholders of BALEX METALS PRIVATE LIMITED

Sr. No	Particulars	Detail
1	Name of corporate person	BALEX METALS PRIVATE LIMITED
2	Date of incorporation of corporate person	04.02.2022
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Ahmedabad, Gujarat under the Companies Act, 2013
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U27209GJ2022PTC129100
5	Address of the registered office and principal office (if any) of corporate person	Flat-304, Tower B, Springwood Residency-2, Nr. Santosh Nagar, Tandalja, Akota, Vadodara, Gujarat, India, 390020
6	Liquidation commencement date of corporate person	13.01.2025
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390020 Email:- kashyap.cs.ip@gmail.com Telephone no. 0265-2362244 Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
8	Last date for submission of claims	12.02.2025

Notice is hereby given that BALEX METALS PRIVATE LIMITED has commenced voluntary liquidation on 13th January, 2025.

The stakeholders of BALEX METALS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 12th February, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date : 13th January, 2025

Place : Vadodara

Kashyap Shah

Liquidator of BALEX METALS PRIVATE LIMITED

Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035

AFA valid upto 31-12-2025

